

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 211
206/252(ND)/2020**

IN THE MATTER OF:

M/s. Excellion Capital Ventures Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 21.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

For the Respondent/Corporate Debtor

For the Income Tax Department

:

:Ms. Sweety Khattar, AROC.

:Mr. Deepak Anand and Mr. Vipul Aggarwal, Standing Counsels.

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. The Learned Counsel for the Income Tax Department is also present. AROC is present. Mentioning and early hearing application is allowed. Let this matter be listed for final arguments on 23.09.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)